

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

109. C.P.(IB)-658/(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.09.2023**

NAME OF THE PARTIES: R P M Exim Private Limited

V/s.

Lokmangal Sugar Ethenol & CoGeneration Industries Limited.

SECTION 9 OF IBC, 2016

ORDER

Ld. Counsel appearing for the Petitioner, Mr. Anshul Anjarlekar i/b Raval Shah & Co is present and states that he would file the service affidavit during the course of the day.

Let the same be done.

Upon received of the notice, the Respondent is directed to file Reply within three weeks.

List this matter on **10.11.2023**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)
--Rajeev--

Sd/-

LAKSHMI GURUNG
Member (Judicial)